

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
SPECIAL BENCH (COURT-I)

CP-74(ND)/2016

In the matter of :

Shiv Sevak Singh

...PETITIONER

Vs.

M/s. VIL Ltd. & Others

..RESPONDENT

SECTION :

Under Section 235 & 237

Order delivered on 06.11.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

DEEPA KRISHAN  
Hon'ble Member (Technical)

For the Petitioner /applicant : Mr. Nikhil Mathur, Advocate

For the Respondent/Corporate Debtor : : Mr. Saurabh Kalia, Advocate  
Ms. Shuchi Sejwar, Advocate

For the RD (N) : -

ORDER

Learned Counsel for the parties are present.

In view of the Hon'ble Principal Bench not sitting today and the matter has been part heard by the Hon'ble Principal Bench, the same is adjourned to 30.11.2017.

List on 30.11.2017 before the Hon'ble Principal Bench.

*Sd. —*  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

*Sd. —*  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
06.11.2017